

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 768
(To be answered on the 3rd December 2015)**

EXCESSIVE RATES OF AIRLINES

768. SHRI SUNIL KUMAR MONDAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether some airlines have been reportedly charging exorbitant/excessive rates for economy class travel on domestic routes;
(b) if so, the details thereof;
(c) whether the Government proposes to regulate the economy class airfare for domestic routes; and
(d) if so, the details and the present status thereof along with the other steps taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) Air fares are not controlled by the Government. Airline are free to fix tariff under the provision of Sub-rule (1) of Rule 135, Aircraft Rules 1937 having regard to all relevant factors, including the cost of operation, characteristics of service, reasonable profit and the generally prevailing tariff. A Tariff Monitoring Unit has however been set up in Directorate General of Civil Aviation (DGCA) to monitor airfares on certain routes selected on random basis to ensure that the airlines do not charge airfares outside the range declared by them. The analysis on random basis has shown that the airfares remained well within the fare bucket uploaded by the airlines on respective websites.

(b) Does not arise.

(c) No, Madam.

(d) Does not arise.
